


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-------------------------|---------|---------|---|
| CP 53/15 | IA 15/17 in TP 77/16 | Hearing | 397 398 | Ganga Reddy Vs M.G. 6 Wholesale Market(India)(P) Ltd. & 2 Ors. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|---|
| 6 | Sachin Vasudh 8971563246 | for Petitioner |  |

Counsel for petitioner is present. Counsel for respondents is present. Counsel for respondents has filed additional documents along with memo in connection with IA 15/17. Counsel for petitioner requested time to file objections if any.

List it on 27.04.2017.


MEMBER (J)


MEMBER (T)